

R.O.C.No.68570-A/2017-B2



**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Tmt. P.Geethanjali, District Judge, functioning as Presiding Officer, Labour Court, Cuddalore - transferred and posted as Presiding Officer, Labour Court, Kumbakonam in Thanjavur District in the newly sanctioned Court - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 11 / 2018 dated : 17.01.2018.

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Tmt. P.Geethanjali, District Judge, functioning as Presiding Officer, Labour Court, Cuddalore, who has been transferred and posted as Presiding Officer, Labour Court, Kumbakonam in Thanjavur District in the newly sanctioned Court, vide High Court's Notification cited above, is required to handover charge of her post to the Sessions Judge, Mahila Court, Cuddalore, on 18.01.2018 A.N. and assume charge of the new post of Presiding Officer, Labour Court, Kumbakonam on 20.01.2018 F.N., (Saturday), without fail.

As the inauguration of the Labour Court, Kumbakonam is to be held on 20.01.2018 F.N, Tmt. P.Geethanjali, is required to report to the Principal District Judge, Thanjavur, on 19.01.2018 A.N., without fail, in connection with inauguration of the said newly sanctioned Court.

The Sessions Judge, Mahila Court, Cuddalore, is required to hold full additional charge of the post of Presiding Officer, Labour Court, Cuddalore, until further orders.

**HIGH COURT, MADRAS.**

**DATED: 17.01.2018.**

  
**REGISTRAR GENERAL**

To

1. Tmt. P.Geethanjali, Presiding Officer, Labour Court, Cuddalore.
  2. The Presiding Officer, Labour Court, Cuddalore.
  3. The Principal District Judge, Cuddalore / Thanjavur.
  4. The Chief Judicial Magistrate, Cuddalore / Thanjavur.
  5. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
  6. The Treasury Officer, District Treasury, Cuddalore / Thanjavur.
  7. ~~The Sessions Judge, Mahila Court, Cuddalore.~~
- Copy to**  
The Record Keeper, A.D. Records, High Court, Madras.



NOTIFICATION No. 11 / 2018

The Government in G.O.(Ms).No.69, Labour and Employment (D2) Department, dated 17.04.2017, have issued orders for the Constitution of Labour Court at Kumbakonam comprising of three Districts viz., Thanjavur, Nagapattinam and Tiruvarur, in the cadre of District Judge :

Tmt. P.Geethanjali, District Judge, functioning as Presiding Officer, Labour Court, Cuddalore, who has been appointed on transfer as Presiding Officer, Labour Court, Kumbakonam in Thanjavur District, in the newly sanctioned Court vide G.O.(MS).No.208, Labour and Employment (D2) Department, dated 11.12.2017 is transferred and posted as Presiding Officer, Labour Court, Kumbakonam in Thanjavur District, in the newly sanctioned Court.

**HIGH COURT, MADRAS.**

**DATED: .01.2018.**

*P. Geethanjali*  
17/01/2018  
**REGISTRAR GENERAL**

To

1. Tmt. P.Geethanjali, Presiding Officer, Labour Court, Cuddalore.
2. The Presiding Officer, Labour Court, Cuddalore.
3. The Principal District Judge, Cuddalore / Thanjavur / Nagapattinam / Tiruvarur.
4. The Chief Judicial Magistrate, Cuddalore / Thanjavur / Nagapattinam / Tiruvarur.
5. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
6. The Treasury Officer, District Treasury, Cuddalore / Thanjavur.

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**Copy to:-**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.
7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
8. The Registrar (Vigilance), High Court, Madras. (12 copies)
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar-I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
25. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
26. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
27. The Secretary, High Court Legal Services Committee, Chennai.
28. The Chief Accounts Officer, High Court, Madras.
29. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
30. The Section Officer, 'C' / Computer / 'CI' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, Server Room, High Court, Madras.
31. The Technical Director, NIC, High Court, Madras.
32. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
33. The Record Keeper, A.D. Records, High Court, Madras.

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